

[Skip to main content](#)[← back](#)**Status: Pending**Case Number: **WP 11644/2022**
(KAHC010260952022)Classification: **GM RES**Date of Filing: **13/06/2022**
15:29:42Petitioner: **ARCHANA GIRISH KAMATH**Pet. Advocate: **BADRI VISHAL**Respondent: **UNION OF INDIA**

Resp. Advocate:

Filing No.: **WP 11006/2022**Judge: **P.S.DINESH KUMAR AND C.M. POONACHA**Last Posted For: **FRESH MATTER/S**Last Date of Action: **16/06/2022**Last Action Taken: **ADJOURNED**Next Hearing Date: **22/06/2022****Daily Orders: WP 11644/2022**

1	P.S.DINESH KUMAR AND C.M. POONACHA	<u>16/06/2022</u>
	Issue emergent notice to respondent Nos.2 to 8 returnable by 22.6.2022. As prayed for by Sri.Udaya Holla, learned Senior Advocate, send notice through e-mail to respondent Nos.2 to 8. By interim direction, it is ordered that the selection list shall not be sent till the next date of hearing.	